

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL No. 309 OF 2013**

**Dated : 23<sup>rd</sup> September, 2014**

**Hubli Electricity Supply Company Ltd..**

**.... Appellant(s)**

**Versus**

**M/s Parrys Sugar Industries Ltd.**

**.... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the parties, post the matter on **14.10.2014**  
before the Chennai Circuit Bench.

**COURT MASTER**